

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.58/BB/ 2017	-	For hearing	Rule-6 of IB	Print Plus Pvt. Ltd. Vs Manipal Technologies Ltd.

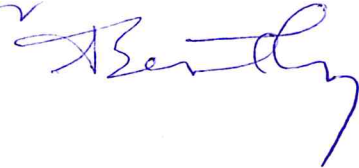
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

6 Adv Akhil Senthil
also Adv. Sindhu
Vasudevan
i/s Adv.
Sivaramakrishnan

For Petitioner



Counsel for petitioner is present He has filed additional written arguments. He has also filed rulings. Heard him in part.

For continuation, list it on 09.02.2018. Counsel for respondent is present.



MEMBER (T)



MEMBER (J)